

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-538
CP-50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited
V/s
ROC, (NCT of Delhi & Haryana)

....Applicant

....Respondent

SECTION

U/s 66(1)(b)(ii)

Order delivered on 21.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Manoj Kumar Pandey (Practicing Company Secretary)
For the Respondent : Adv.Shankari Mishra for RD and OL

ORDER

Due to paucity of time, list the matter on **04.03.2021**.


Anil Kumar
(For Court Officer, C-V)